

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00260/2018

Thursday, this the 20th day of June, 2019.

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

1. V.Sreedevi, aged 72 years,
W/o late V.K.Gangadharan,
11D, Alukkas Castle,
Civil Lane Road, Ayyanthole,
Thrissur – 680 003.
2. K.Soman, aged 78 years,
S/o Late Narayanan Nair,
Kurumath House, Karalam,
Thrissur – 680 711.
3. K.Muraleedharan, aged 78 years,
S/o late Narayanan Nair,
Kurumath House, Karalam,
Thrissur – 680 711.
4. Chandramathy Dasan, aged 74 years,
W/o K.Devadasan,
Kurumath House, Karalam,
Thrissur – 680 711. Applicants

[Advocate: Mr.U.Balagandadharan]

versus

1. The Secretary,
Ministry of Personnel, Public Grievances & Pension,
Department of Pension & Pensioners Welfare,
Lok Nayak Bhavan, New Delhi – 110 001.
2. The Director General,
Doordarshan,
Prasar Bharathi (Broadcasting Corporation of India)
Mandi House, New Delhi – 110 001.

3. The Director General,
All India Radio,
Prasar Bharathi (Broadcasting Corporation of India),
Akashvani Bhavan, Parliament Street,
New Delhi – 110 001.
4. The Director of Accounts,
Department of Post of India,
Office of the Director of Accounts (Postal),
Kerala Circle, Thiruvananthapuram-695 010.
5. The Director General,
Border Security Force,
Ministry of Home Affairs,
New Delhi – 110 001.
6. The Pay and Accounts Officer,
Central Pension Accounting Office,
Trikoot-2, Bhikajikama place,
New Delhi – 110 006. Respondents

[Advocate: Mr.N.Anil Kumar, SCGSC for Respondents-1 to 5]

The OA having been taken up on 20th June, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

This OA has different causes of action *qua* different applicants. Therefore, the applicants' counsel was advised either to amend the OA or to file a fresh OA. At this stage, the applicants' counsel wanted to withdraw the OA with liberty to file a fresh one. In view of the above, the OA is dismissed with liberty granted to the applicants to file a fresh OA.

— (Ashish Kalia)
Judicial Member

Annexures filed by the applicant:

Annexure A1: Copy of the OM No.38/37/08-P&PW(A) dated 01.09.2008 of Dept of Pension and Pensioners Welfare.

Annexure A2: Copy of the OM No.38/37/08-P&PW(A) dated 28.01.2013 of Dept of Pension and Pensioners Welfare.

Annexure A3: Copy of the OM No.38/37/08-P&PW(A) dated 30.07.2015 of Dept of Pension and Pensioners Welfare.

Annexure A4: Copy of the OM No.38/37/08-P&PW(A) dated 06.04.2016 of Dept of Pension and Pensioners Welfare.

Annexure A5: Copy of the Pension Payment Order 280629601288 dated 28.05.2014 issued to the husband of the first applicant.

Annexure A6: Copy of the letter of the husband of the first applicant to 6th respondent dated 06.01.2016.

Annexure A7: Copy of the Pension Payment Order No.8132/LPS/TVM dated 01.04.2000 of the second applicant.

Annexure A8: Copy of the letter No.C1/Misce/DLG dated 06.07.2017 issued by Superintendent of Post Office Irinjalakuda.

Annexure A9: Copy of the Pension Payment Order No.280620001302 dated 23.03.2013 of the third applicant.

Annexure A10: Copy of the order No.8/9/2016-S iv (B) Vol.II dated 18.12.2017 issued by Dy.Director (Admn) of AIR.

Annexure A11: True copy of the Pension Payment order No.240550419321 dated 21.07.2011 issued to fourth applicant by 6th respondent.
